

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P.No.57/2000 in O.A.No.912/97

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Smt. Shanta Shastry, Member(A)

New Delhi, this the 11th day of July, 2000

Naresh Kumar
s/o Shri Brij Lal
Civilian Chowkidar
Military Hospital
Mathura (UP).
r/o Nai Mandi, Balmiki Basti
Bharatpur Gate
Mathura (UP). ... Applicant

(By Shri D.N.Sharma, Advocate)

vs.

1. Lt. Gen. S.C.Verma
The Director General of Medical
Services, A.M.C.
Army Headquarters, D.H.Q. Post Office,
New Delhi.
2. Shri S.K.Suri
Commanding Officer
Military Hospital
Mathura (UP). Respondents

S. B. B. S. (S. 3)

P. P. A. A.

It is represented by the learned counsel for the petitioner that the directions given by the Tribunal have been complied with and he, therefore, seeks to withdraw the Contempt Petition. The CP is, therefore, dismissed as withdrawn. Notices issued to the respondents are discharged. No costs

In and of

(SMT. SHANTA SHAstry)
MEMBER(A)

(V.RAJAGOPALA REDDY)
VTCE CHATRMAN(1)

/RAO/